## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/165/2016

NAME OF THE PETITIONER(S)

: Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

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REPRESENTATION BY WHOM

1. R. VIDAXASHANGAR? Counsel for letationers
R. ASHOGENTIAL Counsel for letationers
2. T. v.P. Gai Vi Lai
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**ORDER** 

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.

-8d-MEMBER (TECHNICAL)

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- Sel-MEMBER (JUDICIAL)